

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

IN THE MATTER OF:

ORIGINAL APPLICATION NO. 436/2023

**News Item Titled “Building Boom Put Vulnerable Gangotri Dham At Risk:
Experts” Appearing in the Hindustan Times Dated 08.08.2025.**

Versus

Ministry of Environment, Forest and Climate Change, Dehradun

WITH

ORIGINAL APPLICATION NO. 418/2025

PRIYANK BHARATI

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

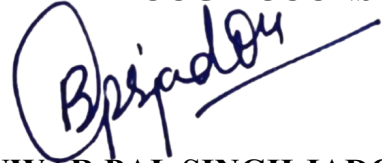
...RESPONDENT(s)

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	FURTHER PROGRESS REPORT ON BEHALF OF RESPONDENT NO. 9 IN COMPLIANCE OF THE ORDER DT. 17.02.2026 PASSED BY THE HON’BLE NATIONAL GREEN TRIBUNAL, NEW DELHI	
	ANNEXURES	
2.	COPY OF THE LETTER DT. 14.05.2026 HAS BEEN ANNEXED HEREWITH AS ANNEXURE-1	

3.	COPY OF THE FURTHER REPORT DT. 19.05.2026 HAS BEEN ANNEXED HEREWITH AS ANNEXURE-2	
----	---	--

THROUGH COUNSEL



BHANWAR PAL SINGH JADON
COUNSEL FOR STATE OF U.P.

Bhanwar09jadon09@gmail.com 9639286572

Date: 26.05.2026

Place: NOIDA

509

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF:

Rahul Bhatnagar
Advocate
Ch. No. 16, Zila Bar Building, Meerut
Mob: 9219503050

ORIGINAL APPLICATION NO. 436/2023

News Item Titled "Building Boom Put Vulnerable Gangotri Dham At Risk:
Experts" Appearing in the Hindustan Times Dated 08.08.2025.

Versus

Ministry of Environment, Forest and Climate Change, Dehradun

WITH

ORIGINAL APPLICATION NO. 418/2025

PRIYANK BHARATI

...APPLICANT

VERSUS

UNION OF INDIA & ORS.


...RESPONDENT(S)

FURTHER PROGRESS REPORT ON BEHALF OF RESPONDENT NO. 9

IN COMPLIANCE OF THE ORDER DT. 17.02.2026 PASSED BY THE

HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

I, Prayan Prakash Srivastava aged about 55 years, S/o Nand Kishore Srivastava,
presently posted as Chief Engineer (Group), Irrigation and Water Resources, Dept. U.P.
do hereby
solemnly affirm and state on oath as under:


मुख्य अभियन्ता (गंगा)
सिंचाई विभाग, उ०प्र०, मेरठ

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.
2. That in the present matter the applicant has raised a plea that on account of cloud burst on 05.08.2025 at Dharali at the confluence of the Kheer Gad & Bhagirathi River, severe damage has been caused in the downstream districts including Bijnor, Muzaffarnagar, Meerut, Hapur and several other places.
3. That the present matter was last listed for hearing on 17.02.2026, wherein the Hon'ble Tribunal directed as under:
“15. Hence, we require the Respondent No. 5 and 9 to file further progress report atleast one week before the next date of hearing.”

I. STATUS OF DEMARCATION OF THE SEGMENT-B, PHASE 1 OF THE RIVER GANGA ON THE BASIS OF 100 YEARS RETURN PERIOD

4. It is submitted that the delineation work of the Ganga River based on the 100 return period is being carried out by the Central Water Commission, Government of India. Regarding the updated progress, it is informed that

the stretch of the Ganga River from Haridwar to Unnao falls under a total of 13 divisions.

5. That it is germane to mention that as earlier submitted in the Updated Report dt. 16.02.2026 (*Refer @ Pg No. 334, Para No. 5 of the Judicial Record*) the information regarding the embankments and barrages on both banks of the River Ganga received from the concerned divisions has been submitted by the Executive Engineer, Drainage Division–I, Meerut to the Central Water Commission vide letter dt. 28.08.2025.
6. That in this regard, the Central Water Commission, New Delhi has informed that the complete information has not been furnished in respect of:
 - Inflow and outflow discharge data of barrages for a minimum period of 25 years or the maximum available daily-wise data for each division; and
 - Detailed information regarding embankments constructed within the jurisdiction of the concerned divisions in GIS shapefile format.
7. That further vide letter dt. 14.05.2026 it has been requested to the concerned divisions to provide the requisite information. Upon receipt of

the information from the divisions, the same shall immediately be forwarded to the Central Water Commission, New Delhi.

A Copy of the letter dt. 14.05.2026 has been annexed herewith as **ANNEXURE -1.**

8. That it is further submitted that the said exercise shall be carried out in consonance with the Ganga Rejuvenation Order, 2016 keeping in view of the 100 years return period.

II. STATUS OF DEMARCATION OF THE SEGEMENT-B, PHASE-2 (UNNAO TO BALLIA)

9. That with respect to the progress of physical demarcation of the floodplain zone of River Ganga- Segment- B, Phase-II (Unnao to Ballia), it is submitted that the said progress on behalf of Chief Engineer, Sone, Irrigation and Water Resources Department has been submitted in the matter of Ganga Pollution Vs State of U.P. & Ors. (OA 515 OF 2023) vide further report dt. 19.05.2026.


A Copy of the further report dt. 19.05.2026 has been annexed herewith as **ANNEXURE -2.**


10. That it is submitted that in total, **7,350 flood plain boundary pillars** were required to be fixed across 13 districts of the State of Uttar Pradesh.
11. That the process of physical demarcation of the flood plain of **River Ganga under Segment-B, Phase-II (stretch from Unnao to Ballia)**, involving **the fixation of 7,040 boundary pillars across 13 districts** of the State of Uttar Pradesh, has been **substantially completed**, except for a remaining stretch of approximately 50 kilometres falling within District Prayagraj as the same has encountered obstruction on account of strong protests and resistance from residents of the adjoining areas.
12. That the physical demarcation work in District Prayagraj is presently under progress. It is submitted that, **out of the total proposed fixation of 1,210 boundary pillars along a stretch of 250 kilometres in District Prayagraj, 900 pillars have already been fixed covering approximately 200 kilometres of the stretch. The remaining 310 pillars are yet to be fixed over the balance stretch of approximately 50 kilometres.**
13. It is further submitted that, for completion of the aforesaid work, the Irrigation Department vide letter dated 26.12.2025 requested the District Magistrate, Prayagraj to issue necessary directions for deployment of adequate police force for ensuring smooth execution of the demarcation

process. That thereof, the District Magistrate, Prayagraj vide letter dated 31.12.2025 addressed to the Police Commissioner, Prayagraj, requested provision of the requisite police force. It is submitted that the said police force has been deployed and the remaining demarcation work is likely to be completed by 15.06.2026 as per the letter dt 15.05.2026 of the Executive Engineer, Flood Works Division, Prayagraj.

14. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.




मुख्य अभियन्ता (गंगा)
सिंचाई विभाग, उ०प्र०, मेरठ


26/5/26
DEPONENT

515

VERIFICATION

Verified at Meerut on this 26 day of May, 2026, that the contents of the above affidavit from paragraphs 1 to 13 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Verify

Rahul Bhatnagar
26/5/2026
Advocate
Ch. No. 16, Zila Bar Building, Meerut
Mob: 9219503050

[Signature]
मुख्य अभियन्ता (गंगा)
सिंचाई विभाग, उपप०, मेरठ

[Signature]
26/5/2026

DEPONENT



Serial No. 11..... Coupon No. 1336881
Certified that Shri. Anandakalya Shrivastava
Identified by Shri. Rahul Bhatnagar
Made this affidavit before me on 26/5/2026
Dated 26/5/2026 at Meerut

[Signature]
26/5/2026
Oath Commissioner
Meerut

कार्यालय अधिशासी अभियन्ता
ड्रेनेज खण्ड-प्रथम, मेरठ

पत्रांक:- 886 / डीडीएम/ओ0ए0सं0-341/2022 एवं 418/2025

दिनांक: 14-5-26

विषय:- Flood Plain Zoning in river Ganga from Haridwar to Unnao-reg.

सन्दर्भ:- मुख्य अभियन्ता (जल संसाधन), कार्यालय प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ का पत्रांक 443/मु0अ0(ज0सं0)/अनिमं-1/अनिख-3, दिनांक 13.06.2025

अधिशासी अभियन्ता, मध्य गंगा नहर निर्माण खण्ड-5, बिजनौर।

अधिशासी अभियन्ता, निचली गंगा नहर खण्ड, नरौरा।

अधिशासी अभियन्ता, बाढ़ खण्ड, मुरादाबाद।

अधिशासी अभियन्ता, बाढ़ खण्ड, बदायूं।

अधिशासी अभियन्ता, शाहजहाँनपुर खण्ड शारदा नहर, शाहजहाँनपुर।

अधिशासी अभियन्ता, सिंचाई खण्ड, उन्नाव।

कृपया उपर्युक्त विषयक सन्दर्भित पत्र जो मुख्य अभियन्ता (गंगा), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, मेरठ को सम्बोधित है, के साथ संलग्न उप निदेशक, नदी संरक्षण निदेशालय, केन्द्रीय जल आयोग, नई दिल्ली के पत्र फाईल संख्या T-101015/2/2025-RCDTE, दिनांक 30.05.2025 का अवलोकन करने का कष्ट करें जिसके माध्यम से हरिद्वार से उन्नाव तक 100 वर्ष रिटर्न पीरियड के आधार पर गंगा नदी के फ्लड प्लेन जोन के निर्धारण के सम्बन्ध में कतिपय सूचनायें (In GIS shapefile format) उपलब्ध कराने की अपेक्षा की गयी थी। इसके अनुपालन में आप द्वारा अपने खण्ड के कार्यक्षेत्र से सम्बन्धित जो सूचनायें उपलब्ध करायी गयी है, वह समस्त सूचनायें संलग्न कर इस कार्यालय द्वारा केन्द्रीय जल आयोग, नई दिल्ली को प्रेषित की गयी थी। केन्द्रीय जल आयोग, नई दिल्ली द्वारा समस्त सूचनायें In GIS shapefile format पर मांगी गयी है, जबकि इस कार्यालय द्वारा भी आपसे In GIS shapefile format पर सूचना उपलब्ध कराये जाने हेतु अनुरोध किया गया था परन्तु आप द्वारा सूचनायें In GIS shapefile format पर उपलब्ध नहीं करायी गयी है, जिस कारण से उक्त कार्य अनावश्यक ही विलम्बित हो रहा है।

अतः उक्त के सम्बन्ध में आपसे पुनः अनुरोध है कि आपके खण्ड के कार्यक्षेत्र के अर्न्तगत एवं पत्र में उल्लिखित Specific Details of Embankment & Details of barrages, Bhimgoda (Haridwar) Barrage, Bijnore Barrage, Narora Barrage & Luv Kush (Kanpur) Barrage) की Inflow and outflow discharge न्यूनतम 25 वर्ष अथवा खण्ड में उपलब्ध अधिकतम प्रत्येक दिवसवार तथा आपके खण्ड के कार्यक्षेत्र में जो तटबंध निर्मित है उनकी विस्तृत सूचना In GIS shapefile format पर तैयार करते हुए इस कार्यालय को शीघ्रताशीघ्र उपलब्ध कराने का कष्ट करें ताकि सन्दर्भित पत्र की वांछनानुसार सूचनायें संकलित कर केन्द्रीय जल आयोग, नई दिल्ली को समयान्तर्गत उपलब्ध करायी जा सकें। प्रकरण मा0 एन0जी0टी0, नई दिल्ली से आच्छादित है। कृपया आपका व्यक्तिगत ध्यान अपेक्षित है।

पत्रांक:- 886 / डीडीएम/तदिनांक : 14-5-26

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1- मुख्य अभियन्ता (गंगा), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, मेरठ।
- 2- अधीक्षण अभियन्ता, गंगा नहर संचालन मण्डल, मेरठ।

o/c
अधिशासी अभियन्ता
ड्रेनेज खण्ड-प्रथम, मेरठ

o/c
अधिशासी अभियन्ता
ड्रेनेज खण्ड-प्रथम, मेरठ

कार्यालय अधिशासी अभियन्ता
ड्रेनेज खण्ड-प्रथम, मेरठ

पत्रांक:- 887 / डीडीएम/ओ0ए0सं0-341/2022 एवं 418/2025

दिनांक: 14-5-26

विषय:- Flood Plain Zoning in river Ganga from Haridwar to Unnao-reg.

सन्दर्भ:- मुख्य अभियन्ता (जल संसाधन), कार्यालय प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ का पत्रांक 443/मु0ओ0(ज0सं0)/अनिमं-1/अनिख-3, दिनांक 13.06.2025 एवं इस कार्यालय का पत्रांक 1039/डीडीएम/दिनांक 21.06.2025

अधिशासी अभियन्ता, उत्तरी खण्ड गंगा नहर, रुडकी।

अधिशासी अभियन्ता, निचली गंगा नहर खण्ड, नरीरा।

अधिशासी अभियन्ता, सिंचाई खण्ड, कारागंज।

अधिशासी अभियन्ता, सिंचाई खण्ड, फर्रुखाबाद।

अधिशासी अभियन्ता, सिंचाई खण्ड, कन्नौज।

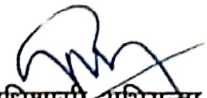
अधिशासी अभियन्ता, कानपुर खण्ड निचली गंगा नहर, कानपुर।

अधिशासी अभियन्ता, अफजलगढ़ सिंचाई खण्ड, धामपुर।

अधिशासी अभियन्ता, हरदोई खण्ड शारदा नहर, हरदोई।

कृपया उपर्युक्त विषयक सन्दर्भित पत्र जो मुख्य अभियन्ता (गंगा), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, मेरठ को सम्बोधित है, के साथ संलग्न उप निदेशक, नदी संरक्षण निदेशालय, केन्द्रीय जल आयोग, नई दिल्ली के पत्र फाईल संख्या T-101015/2/2025-RCOTE, दिनांक 30.05.2025 का अवलोकन करने का कष्ट करें जिसके माध्यम से हरिद्वार से उन्नाव तक 100 वर्ष रिटर्न पीरियड के आधार पर गंगा नदी के फ्लड प्लेन जोन के निर्धारण के सम्बन्ध में कतिपय सूचनायें उपलब्ध कराने की अपेक्षा की गयी थी जो आपके द्वारा अभी तक उपलब्ध नहीं करायी गयी है, जिस कारण से विषयक कार्य अनावश्यक ही विलम्बित हो रहा है जबकि विषयक सूचना उपलब्ध कराये जाने हेतु अधीक्षण अभियन्ता, गंगा नहर संचालन मण्डल, मेरठ द्वारा आपके संगठन के मुख्य अभियन्ता (पूर्वी गंगा), मुरादाबाद, मुख्य अभियन्ता (रामगंगा), कानपुर, एवं मुख्य अभियन्ता (शारदा), बरेली से भी अनेको बार अनुरोध किया गया है।

अतः उक्त के सम्बन्ध में आपसे पुनः अनुरोध है कि आपके खण्ड के कार्यक्षेत्र के अर्न्तगत एवं पत्र में उल्लिखित सूचना Specific Details of Embankment & Details of barrages, Bhimgoda (Haridwar) Barrage, Bijnore Barrage, Narora Barrage & Luv Kush (Kanpur) Barrage) की Inflow and outflow discharge न्यूनतम 25 वर्ष अथवा खण्ड में उपलब्ध अधिकतम प्रत्येक दिवसवार तथा आपके खण्ड के कार्यक्षेत्र में जो तटबंध निर्मित है उनकी विस्तृत सूचना In GIS shapefile format पर तैयार करते हुए इस कार्यालय को शीघ्रताशीघ्र उपलब्ध कराने का कष्ट करें ताकि सन्दर्भित पत्र की वांछनानुसार सूचनायें संकलित कर केन्द्रीय जल आयोग, नई दिल्ली को समयान्तर्गत उपलब्ध करायी जा सकें। प्रकरण मा0 एन0जी0टी0, नई दिल्ली से आच्छादित है। कृपया आपका व्यक्तिगत ध्यान अपेक्षित है।


अधिशासी अभियन्ता
ड्रेनेज खण्ड-प्रथम, मेरठ

पत्रांक:- / डीडीएम/तदिनांक :

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1- मुख्य अभियन्ता (गंगा), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, मेरठ।
- 2- अधीक्षण अभियन्ता, गंगा नहर संचालन मण्डल, मेरठ।

अधिशासी अभियन्ता
ड्रेनेज खण्ड-प्रथम, मेरठ

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION. 515/2023**

IN THE MATTER OF:

GANGA POLLUTION

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENT(s)

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	FURTHER REPORT ON BEHALF OF CHIEF ENGINEER, SONE, IRRIGATION AND WATER RESOURCES DEPARTMENT, STATE OF U.P. IN COMPLIANCE OF THE ORDER DT. 10.02.2026 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI	
	ANNEXURES	
2.	COPY OF THE PHOTOGRAPHS OF THE PILLARS FIXED ANNEXED HEREWITH AS ANNEXURE R-1	
3.	COPY OF THE LETTER DT. 26.12.2025 ANNEXED HEREWITH AS ANNEXURE R-2	
4.	COPY OF THE LETTER DT. 31.12.2025 ANNEXED HEREWITH AS ANNEXURE R-3	
5.	COPY OF THE LETTER DT. 15.05.2026 ANNEXED HEREWITH AS ANNEXURE R-4	

THROUGH COUNSEL

A handwritten signature in blue ink, appearing to read 'Bpsjadon', with a long horizontal stroke extending to the right.

**BHANWAR PAL SINGH JADON
COUNSEL FOR STATE OF U.P.**

Bhanwar09jadon09@gmail.com | 9639286572

Date: 19.05.2026

Place: NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 515 OF 2023



IN THE MATTER OF:

GANGA POLLUTION

...APPLICANT

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

FURTHER REPORT ON BEHALF OF CHIEF ENGINEER, SONE,
IRRIGATION AND WATER RESOURCES DEPARTMENT, STATE OF
U.P. IN COMPLIANCE OF THE ORDER DT. 10.02.2026 PASSED BY
THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

I, Sidhanta K. Singh..., aged about 56 years, presently posted as
Chief Engineer, Sone..., do
hereby

solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.

2. That I state that the contents of the affidavit have been drafted by my
counsel on my instructions and the contents of the same are true to my
knowledge and nothing material has been concealed therefrom.



[Signature]
EE

I. BACKGROUND OF THE MATTER

3. That this O.A. pertains to the pivotal issue of defining and demarcating the Flood Plain Zone of River Ganga and its tributaries in the State of UP especially in reference to the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and the action taken by the authorities for protecting the Flood Plain Zone.
4. That the present matter was last listed for hearing on 10.02.2026, wherein the Hon'ble Tribunal directed as under:

“2. Learned Counsel appearing for State of UP submits that work of demarcation of flood plain with ground truthing and putting up the pillars in the stretch under consideration will be completed by 31.03.2026 within the timeline.”
5. That it is submitted that in compliance of the aforementioned directions, the further progress report with respect to the same is herein as under.
6. That, in total, **7,350 flood plain boundary pillars** were required to be fixed across 13 districts of the State of Uttar Pradesh.
7. That the process of physical demarcation of the flood plain of **River Ganga under Segment-B, Phase-II (stretch from Unnao to Ballia), involving the fixation of 7,040 boundary pillars across 13 districts** of the State of Uttar Pradesh, has been **substantially completed**, except for

a remaining stretch of approximately 50 kilometres falling within District Prayagraj as the same has encountered obstruction on account of strong protests and resistance from residents of the adjoining areas.

Copies of the photographs of the pillars fixed have been annexed herewith as **ANNEXURE R-1**.

8. That the physical demarcation work in District Prayagraj is presently under progress. It is submitted that, **out of the total proposed fixation of 1,210 boundary pillars along a stretch of 250 kilometres in District Prayagraj, 900 pillars have already been fixed covering approximately 200 kilometres of the stretch. The remaining 310 pillars are yet to be fixed over the balance stretch of approximately 50 kilometres.**
9. It is further submitted that, for completion of the aforesaid work, the Irrigation Department vide letter dated 26.12.2025 requested the District Magistrate, Prayagraj to issue necessary directions for deployment of adequate police force for ensuring smooth execution of the demarcation process. That thereof, the District Magistrate, Prayagraj vide letter dated 31.12.2025 addressed to the Police Commissioner, Prayagraj, requested provision of the requisite police force. It is submitted that the said police force has been deployed and the remaining demarcation work is likely to be completed by 15.06.2026 as per the letter dt 15.05.2026 of the Executive Engineer, Flood Works Division, Prayagraj.

Copies of the letters dt. 26.12.2025, 31.12.2025 and 15.05.2026 have been annexed herewith as **ANNEXURE R-2, ANNEXURE R-3 AND ANNEXURE R-4.**

II. PROGRESS WITH RESPECT TO THE TRIBUTARIES OF GANGA

10. That further it is submitted that the progress report with respect to the tributaries of Ganga is herein as under:

S. No.	Name of River	Chief Engineer Concerned with Flood Plain Zone Delineation	Stretch	Reference of Hon'ble NGT O.A.	Final Date for Completion of Flood Plain Zone Delineation
1	Ganga (Segment B Phase-1)	Chief Engineer, Ganga	Bijnor to Kanpur	200/2014	Completed
	Ganga (Segment B Phase-2)	Chief Engineer, Information System Organization	Unnao to Ballia	200/2014	Completed
2	Yamuna	Chief Engineer, Ramganga	Asgarpur to Etawah and Shahpur to Prayagraj	673/2018	Completed
3	Kali (East)	Chief Engineer, Ganga	Muzaffarnagar to Gulawathi	673/2018	In Progress
4	Varuna	Chief Engineer, Son	Rameshwar to Varanasi	673/2018, 483/2022	In Progress
5	Hindon	Chief Engineer, Yamuna	Saharanpur to Ghaziabad	673/2018	In Progress
6	Gomti	Chief Engineer, Sharda Sahayak	Sitapur to Varanasi	673/2018	31.03.2027
7	Ramganga	Chief Engineer, Eastern Ganga	Moradabad to Kannauj	673/2018	Completed
8	Betwa	Chief Engineer, Betwa	Hamirpur to Vagpura	673/2018	Completed
9	Ghaghra	Chief Engineer, Gandak	Barhalganj to Deoria	673/2018	In Progress
10	Rapti	Chief Engineer, Gandak	Domingarh to Rajghat	673/2018	In Progress
11	Sai	Chief Engineer, Sharda Sahayak	Unnao to Jaunpur	673/2018	31.03.2027

12	Saryu	Chief Engineer, Gandak / Sharda Sahayak	Ayodhya to Ilfatganj	673/2018	31.03.2027
13	Suvav	Chief Engineer, Saryu-2	Entire Length	433/2022	Completed
14.	Tedhi	Chief Engineer, Saryu-1	Chittora Lake to Lolpur Vikamajot	402/2024	Completed
15	Budhi Ganga	Chief Engineer, Ganga	Chausana Village to Khwajapura	511/2023	Completed
16	Solani	Chief Engineer, Ganga	Raharanpur to Muzaffarnagar	632/2022	Completed
17	Khokhri	Chief Engineer, Yamuna	Dongri Dam to confluence with Sindh River	201/2024	Completed
18	Pandu	Chief Engineer, Ramganga	Entire Length	985/2019	In Progress
19	Noon	Chief Engineer, Ramganga	Entire Length	985/2019	In Progress
20	Sengur	Chief Engineer, Ramganga	Entire Length	985/2019	In Progress
21	Assi	Chief Engineer, Son	Entire Length	483/2022	In Progress
22	Ishan	Chief Engineer, Ramganga	Entire Length	515/2023	In Progress
23	Kali (West)	Chief Engineer, Ganga	Entire Length	515/2023	In Progress
24	Krishni	Chief Engineer, Ganga	Entire Length	515/2023	In Progress

III. STATUS OF PHYSICAL DEMARCATION OF RIVER YAMUNA

11. That with respect to river Yamuna the status is as under:

- The delineation work has been completed.
- The project has been formulated and duly approved by the Chief Engineer Committee.
- That the **Total Stretch from Asgarpur to Prayagraj is 1,056 kilometres**
- The project has been approved by the Technical Audit Committee of Flood Control Council of Uttar Pradesh Govt.
- Project has been presented to the Steering Committee for approval.

- Project has been approved by G.F.C.C (Ganga Flood Control Commission)
- Demarcation work is in Progress.

12. That in view of the above compliance, the present response is being respectfully submitted for the **kind perusal of this Hon'ble Tribunal**, and it is most humbly prayed that the same may be **taken on record**.


19/5/26


DEPONENT

VERIFICATION

Verified at Varanasi on this 19th day of May, 2026, that the contents of the above affidavit from paragraphs 1 to 12 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



before me
SWORN & VERIFIED


19/5/26
Vaibhav Naresh Gupta (Advocate)
NOTARY (Govt. of India)
Regd. No. 9486
Civil Courts Compound
Varanasi (U.P.) INDIA


19/5/26
DEPONENT









Latitude: 25.43606
Longitude: 83.490242
Accuracy: 1.0 m
Time: 24-03-2026 10:22
Note: 4

Powered by NoteCam



Latitude: 25.43606
Longitude: 83.490242
Accuracy: 1.0 m
Time: 24-03-2026 10:22
Note: 4

Powered by NoteCam



GPS Map Camera

Google

Deeghuparwar, Uttar Pradesh,
India 
66xj+m6p, Katra, Deeghuparwar, Uttar Pradesh
221309, India
Lat 25.249483° Long 82.229836°
Thursday, 14/05/2026 09:45 AM GMT +05:30





कार्यालय अधिशासी अभियन्ता, बाढ़ कार्य खण्ड, प्रयागराज

नविन सब्जी मण्डी बक्शी बंध, प्रयागराज पिन : 211002

Email Id-ec.flood.alld@gmail.com

सेवा में,

1. जिलाधिकारी महोदय,
प्रयागराज।

2. पुलिस आयुक्त,
प्रयागराज।

पत्रांक :- 2315 / बाकाखप्र / राष्ट्रीय हरित / दिनांक. 26-12-2025

विषय:- मा0 राष्ट्रीय हरित अधिकरण के आदेशों की अनुपालना के संबंध में।

महोदय,

उपरोक्त विषयक सादर अवगत कराना है कि OA संख्या:-515/2023 में मा0 न्यायालय द्वारा नदियों के संरक्षण हेतु आदेश पारित किया गया है, जिसमें NIH Roorkee द्वारा विस्तृत सर्वेक्षण कर विगत 100 वर्षों में आयी बाढ़ को मानक मानकर उसके आधार पर नदी के दोनो किनारे पर पिलरों के Latitude एवं Longitude निर्धारित कर 28 फरवरी 2026 तक लगाए जाने के निर्देश दिये गये हैं। पिलरो की स्थापना पर जनमानस द्वारा वाद-विवाद की स्थिति पैदा की जा रही है जिसके लिए प्रशासन एवं पुलिस बल की आवश्यकता है। ज्ञातव्य हो कि मा0 न्यायालय द्वारा इसका सतत अनुश्रवण भी किया जा रहा है।

अतः आपसे अनुरोध है कि मा0 न्यायालय के आदेशों की अनुपालना हेतु पर्याप्त संख्या में पुलिस फोर्स उपलब्ध कराने का कष्ट करें, ताकि समय सीमा में कार्य पूर्ण कराकर मा0 न्यायालय के आदेशों की अनुपालना सुनिश्चित हो सकें।

(डी0एन0 शुक्ल)

अधिशासी अभियन्ता

बाढ़ कार्य खण्ड, प्रयागराज

पत्रांक:- 2315 / बाकाखप्र / राष्ट्रीय हरित / दिनांक: 26-12-2025

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. मुख्य अभियन्ता (सोन), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, वाराणसी।
2. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, प्रयागराज।
3. सहायक अभियन्ता - प्रथम, बाढ़ कार्य खण्ड, प्रयागराज को इस निर्देश के साथ प्रेषित है कि व्यक्तिगत रूचि लेकर सम्बन्धित अधिकारी से सम्पर्क स्थापित कर पुलिस फोर्स उपलब्ध करवाना कराना सुनिश्चित करें।

अधिशासी अभियन्ता
बाढ़ कार्य खण्ड, प्रयागराज
26/12/25

प्रेषक,

जिलाधिकारी,
प्रयागराज।

सेवा में,

पुलिस आयुक्त,
कमिश्नरेट, प्रयागराज।

संख्या

/जे0ए0-2025

दिनांक 31.12.25

विषय:-मा0 राष्ट्रीय हरित अधिकरण के आदेशों की अनुपालन के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक अधिशासी अभियन्ता, बाढ़ कार्य खण्ड, प्रयागराज के पत्र सं0-2315/बाकाखप्र/राष्ट्रीय हरित दिनांक 26.12.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा अवगत कराया गया है कि मा0 न्यायालय द्वारा नदियों के संरक्षण हेतु आदेश पारित किया गया है, जिसमें NIH Rookee द्वारा विस्तृत सर्वेक्षण कर विगत 100 वर्षों में आयी बाढ़ को मानक मानकर उसके आधार पर नदी के दोनों किनारे पर पिलरों के Latitud एवं Longitude निर्धारित कर 28 फरवरी 2026 तक लगाए जाने के निर्देश दिये गये हैं। पिलरों की स्थापना पर जनमानस द्वारा वाद-विवाद की स्थिति पैदा की जा रही है जिसके लिए प्रशासन एवं पुलिस बल की आवश्यकता है। ज्ञातव्य हो कि मा0 न्यायालय द्वारा इसका सतत अनुश्रवण भी किया जा रहा है।

अतः अधिशासी अभियन्ता, बाढ़ कार्य खण्ड, प्रयागराज के पत्र सं0-2315/बाकाखप्र/राष्ट्रीय हरित दिनांक 26.12.2025 की छायाप्रति संलग्न करके इस अनुरोध के साथ प्रेषित है कि प्रश्नगत प्रकरण में नियमानुसार आवश्यक कार्यवाही कराये जाने हेतु संबंधित को निर्देशित करने का कष्ट करें।
संलग्नक:यथोक्त।

भवदीय,

(सत्यम मिश्र)

अपर जिलाधिकारी(नगर)
प्रयागराज।

संख्या 1983 /जे0ए0-2025 तददिनांक।

प्रतिलिपि:- अधिशासी अभियन्ता, बाढ़ कार्य खण्ड, प्रयागराज के पत्र सं0-2315/बाकाखप्र/राष्ट्रीय हरित दिनांक 26.12.2025 के कम में सूचनार्थ।

संज्ञाक
BE.B.

31/12/25

(सत्यम मिश्र)

अपर जिलाधिकारी(नगर)
प्रयागराज।

कार्यालय अधिशासी अभियन्ता
बाढ़ कार्य खण्ड, प्रयागराज

पत्रांक : 023 / बा0का0खं0प्रया0 / एन0जी0टी0 / दिनांक : 15 05 2026

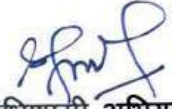
विषय : ओ0ए0 संख्या 515/2023 के सम्बन्ध में।

अधिशासी अभियन्ता, सिंचाई निर्माण खण्ड, वाराणसी।

कृपया उपरोक्त संदर्भित पत्र का अवलोकन करने का कष्ट करे, जिसके क्रम में माननीय एन0जी0टी0 नई दिल्ली में विचाराधीन एप्लीकेशन नं0 515/2023 के अन्तर्गत अद्यतन प्रगति रिपोर्ट दाखिल करने हेतु निर्देशित किया गया है।


अवगत कराना है कि जनपद प्रयागराज में गंगा नदी के दोनों किनारों पर फ्लड प्लेन जोन के निर्धारण हेतु कुल 1210 प्रीकास्ट आर0सी0सी0 पिलर लगाये जाने थे, जिसमें अप्रैल/2026 तक 900 पिलर लगाया जा चुका है। एवं शेष 310 पिलर के कार्य की प्रगति रिपोर्ट/वर्क प्रोग्राम संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक : उपरोक्तानुसार।


अधिशासी अभियन्ता
बाढ़ कार्य खण्ड, प्रयागराज

पत्रांक : / बा0का0खं0प्रया0 / एन0जी0टी0 / तददिनांक :

प्रतिलिपि अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, प्रयागराज महोदय को सूचनार्थ प्रेषित।


अधिशासी अभियन्ता
बाढ़ कार्य खण्ड, प्रयागराज

Progress Report

कार्य का नाम : जनपद प्रयागराज में गंगा नदी के दोनों किनारों पर फ्लड प्लेन जोन के निर्धारण हेतु प्री-कास्ट आर0सी0सी0 पिलर लगाने का कार्य।


अनुबन्ध संख्या 08/एस0ई0/2025-26

कार्य प्रारम्भ की तिथि : 01.11.2025

कार्य समाप्ति की तिथि : 28.02.2026

कार्य समाप्ति की वास्तविक तिथि : 15.06.2026

क0सं0	कुल पिलर		अवशेष पिलर	ढलाई (Casting)				पिलर लगाना (Placing)			
	लक्ष्य	प्रगति	अप्रैल/2026	मई/2026		15, जून/2026		मई/2026		15, जून/2026	
				लक्ष्य	प्रगति	लक्ष्य	प्रगति	लक्ष्य	प्रगति	लक्ष्य	प्रगति
1	2	3	4	5	6	7	8	9	10	11	12
01	1210	900	310	150	—	160	—	150	—	160	—


अधिसासी अभियन्ता
ब्राह्म कर्म्य खण्ड, प्रयागराज